

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 11**  
**IB-694(PB)/2018**

**IN THE MATTER OF:**

L&T Finance Ltd.

.....Applicant/petitioner

v.

Zillion Infraprojects Pvt. Ltd.

..... Respondent

**Order under Section 7 of the IBC, 2016**

**Order delivered on 12.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioner: Mr. Krishna Kumar, Advocate in C.A. No. 1750(PB)/2019

For the respondent: Mr. Vinod Kumar Chaurasia, Advocate for RP

**ORDER**

In the first call learned counsel for the petitioner requested for pass over which was granted. However, now on the second call learned counsel for the parties have made a joint request that the matter be listed for tomorrow.

List for further consideration on 13.09.2019.

Sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

12.09.2019  
Vineet